

Declaration of Assets and Liabilities

Year 2020-21

I, **Santosh Kumar** son of **Ramashray Prasad** aged **44** years, belonging to Stenographer and private Secretary Cadre service presently working as **Private Secretary, Bihar Vidhan Sabha, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			Priyanka Kumari	Pratyush Raj (Son)		
(i)	Cash	10,500/-	10,000/	NIL	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SB A/C in SBI Bihar Vidhan Mandal Branch Rs. 50488/- (2) RD in SBI of Rs. 10000/- p.m for 1 yrs.	NIL	NIL	-	-
(iii)	Bonds, Debentures and Shares in companies	Sahara Universal Multipurpose Society Limited of Rs. 107200/-	NIL	NIL	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) Lic Sum assured Rs. 500000/-annual Premium Rs.23848/- (2) NPS tier 1 of Rs. 150508/-	Lic Sum assured Rs. 100000/- annual Premium Rs.4152/-	Lic Sum assured Rs. 300000/- annual Premium Rs.20312/-	-	-
(v)	Motor Vehicles (details of make, etc.)	(1) Hero Passion Pro(Bike) (2) Honda activa 125 (Scooty)	NIL	NIL	-	-
(vi)	Jewellery (give details of weight and value)	Gold-20 gms	Gold-100 gms	NIL	-	-
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Santosh Kumar

30/01/21
3
19/1/21
श्री रमेश
22.2.21

2540
22/02/21

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Share in Ancestral Property as per HUF at Vill. -Gajin Bigha, P.O- Sinawan, Distt.- Nalanda.	NIL	NIL	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	19 Dhur plot No-4 of part Khata No-18, Rampur chihut, P.S.- Parasa bajar, Patna.	NIL	NIL	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	undivided paternal House AT- Gajin Bigha, P.S- Parwalpur, Dist- Nalanda(Fully Controlled by parents)	NIL	NIL	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		NIL	NIL	-	-
(v)	Others (such as interest in property)		NIL	NIL	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax Paid with Surcharge Rs. 24392/- for the Assessment Year 2020-21 PAN No- BXMPK5781N	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

Santosh Kumar

C. **Personal Detail**

GPF/CPF/PRAN No. :-

PTS/BLA-1211

Gender :-

M

M/F

Date of Birth :-

0

2

1

2

1

9

7

6

(DD/MM/YYYY)

Class/Group :-

B

(A/B/C)

Cadre :-

Bihar Legislative Assembly Secretariat, patna.

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Santosh Kumar

Name of Employee: Santosh Kumar

Designation: Private Secretary

Department: Bihar Vidhan Sabha, Patna

Place: Patna

Date: 15.02.21

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.